

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4142/2018

New Delhi, this the 3rd day of March, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Asha Devi (Post Code No.138/17)
TGT Social Science, female,
Roll number 120213801200 under
OBC category, (Group-B)
D/o Ved Prakash,
W/o Ravinder Kumar,
R/o Bharna Kuan, Village-Bamnoli,
Dulsiyas, South West Delhi-110077. Applicant

(through: None)

Versus

1. The Chairman,
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110032.
2. The Secretary,
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110032.
3. Dy. Secretary (CC-1)
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110032. Respondents

(through: Mr. G. C. Jha)

ORDER (ORAL)**Mr. S.N. Terdal, Member (J)**

None present for the applicant. There was no representation for the applicant on 08.11.2019 as well as on 15.01.2020.

2. Hence, the OA is dismissed for non-prosecution. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member(J)

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